

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).32276/2010

ANDHRA BANK & ANR.

Petitioner(s)

VERSUS

N.V.CHOUDARY

Respondent(s)

(With prayer for interim relief )

Date: 27/04/2011

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjeev Malhotra,Adv.

For Respondent(s)

Mr. S.C. Birla,Adv.

UPON hearing counsel the Court made the following  
O R D E R

None appears.

The sole respondent is represented by a ld. Advocate who has neither filed the counter affidavit nor has he appeared before this Court today.

Since service in the matter is complete, appropriate steps shall therefore be taken by the Registry for listing the same before the Hon'ble Court on its own turn.

(M.K.HANJURA)  
Registrar

hj